- (v) (a) Annual Report and Accounts of the National Institute of Immunology (NII), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.[Placed in Library. *See* No. L.T. 7789/15/12]

Report and Accounts (2011-12) of Neyveli Lignite Corporation Limited, Chennai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL) : Sir, on behalf of Shri Shriprakash Jaiswal, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Fifty-sixth Annual Report and Accounts of the Neyveli Lignite Corporation Limited, Chennai, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 7595/15/12]

Report and Accounts (2011-12) of MECL, Nagpur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTRY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA) : Sir, on behalf of Shri Dinsha J. Patel, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Fortieth Annual Report and Accounts of the Mineral Exploration Corporation Limited (MECL), Nagpur, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.[Placed in Library. *See* No. L.T. 7684/15/12]